



**भारतीय रिज़र्व बैंक**  
**RESERVE BANK OF INDIA**

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April 19, 2024

**Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) – The National Co-operative Bank Ltd., Bangalore– Extension of Period**

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to The National Co-operative Bank Ltd., Bangalore vide Directive No. BLR.DOS.SSMS.No.S836/09-01-112/2023-2024 dated July 24,2023, for a period of six months up to close of business on January 24,2024, as modified from time to time, which were last extended up to close of business on April 24, 2024 vide Directive DOR.MON/D -116/12-23-112/2023-2024 dated January 18, 2024. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond close of business on April 24, 2024.

2. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on April 24, 2024 to close of business on July 24, 2024, subject to review.

3. All other terms and conditions of the Directive under reference shall remain unchanged.

Press Release: 2024-2025/143

**(Yogesh Dayal)**  
Chief General Manager